NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

54. CA 89/2014 CA 135/2014 CA 204/2014
IN TCP 19/2013

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2022

NAME OF PARTIES: Ajay Kumar Garg
V/s
Bhudhrani Housing Developers Pvt Ltd

APPEARANCE :
FOR APPLICANT : Adv. Harshavardhan Khambete
FOR RESPONDENT : PCS Ajay Kumar

Section: 397-398 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC).

Since the Bench was busy hearing Arguments in **IA-113/2022** and **IA-1263/2022**, due to paucity of time this matter could not be heard. Hence list this matter for hearing on **21.11.2022**.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
05.09.2022
AARTI